

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-104

(IB)-771(PB)/2018

New IA/2113/2023, New IA/2089/2023

IN THE MATTER OF:

Capri Global Capital Ltd.

....Applicant

Vs.

Value Infratech India Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 21.04.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : MR. Yogesh Sharma, Ms. Pratima Ravi, Adv.

For the Respondent :

For the IRP : Mr. Rishabh Jain, Adv.

ORDER

New IA/2113/2023:-

This is an application filed under Section 60(5) of IBC, 2016. Ld. Counsel for the Applicant has stated that the application has been filed by the allottee of a residential plot. We have heard the submissions made by Ld. Counsel for the Applicant as well as Ld. Counsel for the Resolution Professional. Ld. Counsel for the Applicant is directed to provide a copy of the application to the Ld. Counsel for the Resolution Professional. Let Resolution Professional file a detailed reply in response to the present application within two weeks from the date on which the application is received. List the application on **01.05.2023**.

New IA/2089/2023:-

This is an application filed on behalf of CoC in terms of Section 22(3)(a) of IBC, 2016 regarding continuation of IRP as Resolution Professional in the matter. From the application and other annexures placed before us, it transpires that the CoC in its meeting held on 24.03.2023 vide agenda item number 6 has confirmed the continuation of IRP as Resolution Professional with 100% voting share.

This Adjudicating Authority consents for the same. Written consent of the IRP to act as Resolution Professional is also placed on record. The same is taken on record. The Resolution Professional is directed to verify whether his authorization for assignment is still valid when CoC has voted for him as Resolution Professional in the matter. If not, let valid authorization be filed within next one week. The present application is **allowed**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)